



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,28th May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH]**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.courtj@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	PIL/28/2021 FIXED	SRI DEBAJIT GUPTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	GA, ASSAM MR. R K D CHOUDHURY, A.S.G.I.
<b>ORDERS</b>				
2	PIL(Suo Moto)/4/2020 FIXED	XXX <b>Versus</b> IN RE - THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA	GA, ASSAM
3	Death Sentence Ref./1/2021 WITH LCR 2 NOS. & PAPER BOOK- 2 NOS., FIXED	THE STATE OF ASSAM, <b>Versus</b> MANGAL PAIK	PP, ASSAM	MR K AGARWAL, SR. ADV MR. A BHATTACHARYA
4	<b>WITH</b> CRL.A(J)/14/2021	MANGAL PAIK <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
5	I.A.(CrI.)/93/2021 WITH LCR 6 FILES, PAPERBOOK- 2 NOS., FIXED <b>in</b> CrI.A./38/2020 <b>WITH</b> CrI.A./38/2020	AMIR HASAN @ AMIR HASEM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.  MD. AMIR HASAN @ AMIR HASEM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K DAS MR. D BORA  MR. S H RAHMAN MR. M A SHEIKH MR. P K DAS MR. D BORA MS F INTAZ	PP, ASSAM  MR. B M CHOUDHURY (R2) MR. U CHOUDHURY (R2) MR A CHAKRABORTY (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/05/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,28th May 2021]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[CIVIL BENCH**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/2843/2021 B/O	M/S BARAK ALLOY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
2	WP(C)/2862/2021 B/O	M/S BRAHMAPUTRA TELE PRODUCTIONS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
3	WP(C)/2966/2021 FIXED (LAST ORDER DATED 19.05.2021)	MS X <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S SARMA	GA, ASSAM
4	WP(C)/2972/2021 (PDF COPY), B/O	BANDANA PHUKAN AND 7 ORS. <b>Versus</b> THE OIL INDIA LTD. AND 2 ORS.	MR. M SMITH MR. A K BARUAH MR S A HUSSAIN	SC, OIL
<b><u>ADMISSION</u></b>				
5	WP(C)/1943/2021 B/O (PDF COPY)	RULI AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	SC, IWT

LEAVE NOTE OF ADVOCATES FOR 28/05/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CRIMINAL SINGLE BENCH]**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./994/2021 FIXED (PDF COPY)	SAMIR TALUKDAR @ ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
2	Bail Appln./1095/2021 B/O	SABUR ALI @ ABDUS SOBUR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
3	Bail Appln./1110/2021 FIXED (PDF COPY)	SRI AYUSH KAISAP @ MINIKON @ MINTU NATH <b>Versus</b> THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
4	Bail Appln./1139/2021 B/O (PDF COPY)	TABREJ KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M H BARBHUYAN MD R ISLAM MR. M R BARBHUIYA	PP, ASSAM
<b>MOTION</b>				
5	Tr.P.(Cr.)/14/2021 B/O (PDF COPY)	SMT. GOCHAM YEBI <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR. M K CHOUDHURY MR P BHARDWAJ	SC, A P
6	CrI.Pet./337/2021 B/O (PDF COPY)	MD. SAIFUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN MR. A GAUTAM	PP, ASSAM
7	AB/1260/2021 B/O (PDF COPY)	TASLIMA KHATUN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. Z HAMMAD MR. S MUNIR	PP, ASSAM
8	AB/1415/2021 FIXED (PDF COPY)	BASU MANDAL <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
9	AB/1447/2021 B/O (PDF COPY)	HASINA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. S ISLAM	PP, ASSAM
10	AB/1473/2021 B/O (PDF COPY)	RANJU DAS <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
11	AB/1482/2021 B/O (PDF COPY)	JAYNAL ABDIN <b>Versus</b> THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM

12	AB/1487/2021 B/O (PDF COPY)	BRAJ NANDAN SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
13	AB/1489/2021 B/O (PDF COPY)	DHRUBOJOYTI NATH @ MONTI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
14	Bail Appln./2801/2020 B/O (PDF COPY)	DIBAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
<b>WITH</b>				
15	Bail Appln./2806/2020	DIBAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
16	Bail Appln./883/2021 FIXED	MD KUDDUS ALI <b>Versus</b> THE STATE OF ASSAM	MR A UPADHYAY	PP, ASSAM
17	Bail Appln./934/2021 FIXED (PDF COPY)	RAM KRISHNA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. S BISWAS MR GAURAV R DUTTA MS D DEVI	PP, ASSAM
18	Bail Appln./974/2021 B/O (PDF COPY)	DINESH DOLEY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR J MAHANTA	PP, ASSAM
19	Bail Appln./1075/2021 FIXED (PDF COPY)	DHARMESWAR ROY @ RUPAM DAS @ JITU <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
<b>BAIL HEARING</b>				
20	AB/933/2021 B/O (PDF COPY)	HILAL UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CRIMINAL SINGLE BENCH**

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1122/2021 B/O	KETU MUDI <b>Versus</b> THE STATE OF ASSAM	MR. S K DEORI MS. SOMILA	PP, ASSAM
2	Bail Appln./1129/2021 B/O	DINESH BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
<b>ADMISSION</b>				
3	CrI.A./117/2021 B/O	SMT. NANDITA KONWAR <b>Versus</b> THE STATE OF ASSAM	MR A C BORBORA MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/260/2021 <b>in</b> CrI.A./117/2021	SMT. NANDITA KONWAR <b>Versus</b> THE STATE OF ASSAM	MR A C BORBORA MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
4	Bail Appln./744/2021 WITH LCR, FIXED	MD. HUSSAIN AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
5	Bail Appln./933/2021 FIXED	HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
6	Bail Appln./961/2021 FIXED	MOHAMMED SHAH NAWAZ @ MD. SHA NAWAZ <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
7	Bail Appln./971/2021 B/O	EMRAN HUSSAIN @ MD. EMRAN ALI <b>Versus</b> THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
8	Bail Appln./1007/2021 FIXED	MD. ROUSAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM

9	Bail Appln./1014/2021 B/O	MAYANK AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. R M DAS MS. A BEGUM	PP, ASSAM
10	Bail Appln./1033/2021 FIXED	JINNAT KHAN <b>Versus</b> THE STATE OF ASSAM	MR A TALUKDAR MR. B PRASAD MR K K KALITA MR P J BORAH MR. R BARBHUYAN	PP, ASSAM
11	Bail Appln./1048/2021 FIXED	DHURBA RAI <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM

**BAIL HEARING**

12	AB/932/2021 WITH CASE DIARY, FIXED (BY SLIP)	FAKAR UDDIN CHOWDHURY <b>Versus</b> THE STATE OF ASSAM	MD. M H CHOUDHURY MD T A CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	PP, ASSAM
13	AB/1049/2021 FIXED	CHAN MOMAMMAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. R RAHMAN MR. B J TALUKDAR	PP, ASSAM
14	AB/1264/2021 FIXED	NARESHWARI SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MD A S AHMED	PP, ASSAM
15	AB/1301/2021 FIXED	NUR ALOM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	PP, ASSAM
16	AB/1303/2021 FIXED	EKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	SIRAJ CHY	PP, ASSAM
17	AB/1324/2021 FIXED	MAHIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
18	AB/1344/2021 FIXED	HAMIDUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
19	AB/1345/2021 FIXED	NAZIM ULLAH @ NAZU SK <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODhani	PP, ASSAM
20	AB/1346/2021 FIXED	BALA ALI <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
21	AB/1361/2021 FIXED	APU SARMAH <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
22	AB/1366/2021 FIXED	MAYAN ALI @ MAYAN KHAN <b>Versus</b> THE STATE OF ASSAM	MR S DAS MR. T DEWAN MS. J GHOSH	PP, ASSAM
23	AB/1368/2021 FIXED	BITU GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. J K GOSWAMI MR. S ISLAM MR A HAWARI	PP, ASSAM
24	AB/1380/2021 FIXED	RAHIMUL HOQUE PRADHANI @ RAHIMUL PRADHANI @ RAHUL <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
25	AB/1398/2021 FIXED	MAHABUL HOQUE KHANDOKAR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
26	AB/1404/2021 FIXED	MD. JOYNAL ABDIN @ MD. JOYNAL ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S HOQUE	PP, ASSAM

**ORDERS**

27	I.A.(Civil)/1065/2021 WP(C) 2956/2021(D/O), B/O in WP(C)/2956/2021	MEGHA GRANULES PVT LTD. AND ANR. <b>Versus</b> PUNJAB NATIONAL BANK AND ANR.	MR. B SHARMA MR. H DAS	SC, PNB
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LEAVE NOTE OF ADVOCATES FOR 28/05/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021